

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.221- IA/843(AHM)2024
in
CP(IB)/26(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

Rajkot Nagrik Sahakari Bank Ltd
V/s
Sureshbhai Binraj Agarwal

.....Applicant

.....Respondent

Order delivered on: 05/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Randhir Rajpurohit, Adv.
For the FC : Ms. Noopur Dalal, Adv.
For the PG : None

ORDER

IA/843(AHM)2024

None present for Personal Guarantor. Ld. Counsel for the applicant is directed to serve one more notice upon Personal Guarantor. Personal Guarantor is directed to remain present on the next date of hearing failing which necessary orders will be passed on the merits of the matter.

List for further consideration on 07.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)